

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 669 OF 2001

A.M. RAMANNA

Appellant (s)

VERSUS

LAND TRIBUNAL, MANDYA TALUK & ORS.

Respondent(s)

(With office report )

Date: 25/04/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. G.V. Chandrashekhar,Adv.

Ms. Anjana Chandrashekhar,Adv.

Mr. B. Krishna Prasad,Adv.

For Respondent(s)

Mr. Guntur Prabhakar,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Ganga Thakur)

PS to Registrar

(Vijay Aggarwal)

Court Master